

Annexure-7**Name of the Corporate Debtor: Jeppiaar Cements Private Limited****Date of Commencement of CIRP: 10th****List of Creditors as on: 05th July, 2022****October, 2019****List of operational creditors (Government dues)***(Amount in Rs.)*

| Sr. No. | Details of claimant | | Details of Claim Received | | Detail of Claim Admitted | | | | Amount of Contingent Claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|--|------------|---------------------------|----------------|--------------------------|-----------------|------------------------|---|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | Department | Government | Date of Receipt | Amount Claimed | Amount of Claim Admitted | Nature of Claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | Sh. N. Nallusamy State Tax Officer, Perambalur Assessment Circle, No. 93F/21A. | | | 3,69,69,816 | 3,69,69,816 | | No | NA | 0 | 0 | 0 | 0 | - |
| 2 | Sh. G. Sudaesan Assistant Provident Fund Commissioner/ Recovery Officer, | | | 1,59,701 | 1,59,701 | | No | NA | 0 | 0 | 0 | 0 | - |